

(b) As was to be expected, the Government of Pakistan, in their reply, merely reiterated their view that the demand for the recall of personnel of the Indian High Commission was made due to their alleged involvement in espionage. The Government of India have once again refuted this contention, in another note dated 4-11-1963 to which there has been no reply from Pakistan.

Arrest of a Naga with Chinese Currency Notes

31. { Shri Onkar Lal Berwa:
Shri Gokaran Prasad:
Shri Hem Barua:
Shri D. C. Sharma:
Shri Vishwa Nath Pandey:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that recently a Naga resident of Lakuni in Mokokchung District of Nagaland was arrested in whose custody some Chinese currency notes were found; and

(b) if so, the details of the incident as also the source from which the Naga had obtained the currency notes?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) On 12th September, 1963 KAJEN KABA AO son of Teka Temba Ao of Lakhuni village in the district of Mokokchung, was found moving in suspicious circumstances at Nakachari railway station, PS Teok, District Sibsagar, Assam and was arrested. A known thief, he had served a jail sentence for 6 months in Mokokchung in 1962. He was found in possession of, among other things, two one hundred rupee notes issued by the Central Bank of China in 1936. These notes are re-

ported to have been demonetised and to be without value. He claimed to have received the notes from a Khasi girl. This story has, however, been denied by the girl. Enquiries have not so far established any contact between the arrested person and the Chinese.

B.O.A.C. Employees' Union, New Delhi

32. Shri P. Kunhan: Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have received a representation dated the 23rd September, 1963 from the B.O.A.C. Employees' Union, New Delhi;

(b) if so, their grievances; and

(c) the decision, if any, taken thereon?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a). Yes.

(b) The Union had requested that provisions of the Delhi Shops and Establishments Act, 1954, should be implemented. They had also requested that no "unilateral" action should be taken by the Delhi Administration in regard to the grant of total exemption from the Act, which the Air Companies had sought for.

(c) The request of the Air Companies for total exemption from the provisions of the Act has not been agreed to.

सीमा पर जोकों से कष्ट

३३. { श्री युवराज दत्त सिंह :
श्री कूटा सिंह :
श्री बड़ें :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सीमा पर हमारे सैनिकों को जोकों का सामना करना

पड़ रहा है और जोकों उन को रात्रि में सोने तक नहीं देती;

(ख) यदि हां, तो क्या सरकार इस प्रकार की कोई व्यवस्था कर रही है जिस से कि हमारे जवान जोकों के आक्रमण से बच सके; और

(ग) यदि हां, तो उस का व्यौरा क्या है ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण) : (क) से (ग). नदी नालों के निकट, घने पत्तों वाले जंगलों में और दलदल-पूर्ण वनों में जोकों कष्टदायिक होती हैं विशेषकर वर्षा ऋतु के दौरान में और उस के पश्चात्, परन्तु इस बात में कोई तथ्य नहीं कि जोकों के कारण सैनिक रातों को सो नहीं पाते । जोंक-बाहुल्य क्षेत्रों में सैनिकों को जोकों से सुरक्षित रखने के लिए पर्याप्त निवारक उपाय किये गये हैं । जोंकों का निवारण करने के लिए मच्छरदानियों, गमबूटों तथा प्रतिकर्षी प्रभाव वाले औषध प्रयोग में लाये जाते हैं ।

Indians in Kenya

34. {
 Shri Bade:
 Shri Buta Singh:
 Shri Mohan Swarup:
 Shri P. K. Ghosh:
 Shri Gulshan:
 Shri Narasimha Reddy:
 Shri H. C. Soy:

Will the **Prime Minister** be pleased to state:

(a) whether Government are aware of the discrimination practised in the civil service by Kenya Government against Indians; and

(b) if so, the steps taken by Government?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) We are not aware of any

discrimination. However, in the matter of recruitment to the civil service in Kenya, the Kenya Government is understandably giving preference to persons of Kenyan origin to correct the present imbalance.

(b) Does not arise.

Aid to Nepal

35. {
 Shri Bishwanath Roy:
 Shri Surendra Pal Singh:
 Shrimati Savitri Nigam:

Will the **Prime Minister** be pleased to state:

(a) whether Government propose to give any additional aid to Nepal for development work besides the amount already sanctioned in the Third Plan;

(b) if so, the enhanced aid likely to be given and the period of time over which it will be spread; and

(c) whether under the proposal of development work regarding road communication in Nepal any place in India near the Indo-Nepalese border would be connected?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) The additional aid will be of the order of Rs. 3 crores, bringing the total of aid to be utilised during the period April 1961 to March 1966 to R. 21 crores.

(c) Yes, Sir.

राज्यों में प्रति व्यक्ति खर्च

३६. श्री सिद्धेश्वर प्रसाद : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रथम तथा द्वितीय पंचवर्षीय योजना में राज्यवार प्रति व्यक्ति औसत कितना खर्च हुआ;